

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2009

Dated : 29th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Western Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. R.K. Mehta,
Mr. Antaryama Upadhyay and
Mr. David A. for R-2

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **22.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs